

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
(IB)-273(PB)/2021

IN THE MATTER OF:

Bhabani Pvt. Ltd.

.... Petitioner/Applicant

v.

Emergent Traders Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 23.09.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Vishal Ganda, Ms. Siddhi Khambayat,
& Ms. Akanksha Mathur, Advs.

For the Applicant

Mr. R.K. Gupta, Ms. Swaralip Deb Roy, Mr.
Abhinav Aggarwal, Advs. in IA-4570/2022

ORDER

Notice in IA-4570/2022.
List the matter on 23.11.2022.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)